

locate Regional Cement Controller's Office at Hyderabad in view of the fact that about 12 major and 4 minor cement plants are located in Andhra Pradesh for smooth distribution of cement; and

(b) if so, what are the reasons therefor?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) and (b) A proposal for opening a Sub-Regional Office of the Cement Controller at Hyderabad has been received. The need for opening such an office in Hyderabad in the context of the revised cement policy on partial de-control of cement is being examined.

#### Central quota of cement

705. SHRI BISWA GOSWAMI: SHRI SURENDRA MOHAN:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Central Government have issued guidelines in respect of distribution of Central quota of cement to States;

(b) whether any complaints in respect of this distribution of cement have come to the notice of the Government;

(c) if so, what are the details thereof; and

(d) what action Government have taken in this regard?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) Levy cement falling within the Central quota is distributed to the Central Government Departments, public sector undertakings within the Central Sector and large and medium scale industries for factory construction etc. Separate allocations of levy cement are made to the State Governments/ Union Territories Administration's for

distribution among certain other categories such as small scale industries, socially oriented schemes included in the new 20-Point programme etc. As such, issue of separate guidelines in respect of distribution of Central quota of cement to the State Governments does not arise. The State Governments have generally their own guidelines.

(b) to (d) Do not arise.

#### Committee on status of Women

706. SHRI SUKOMAL SEN: Will the Minister of INDUSTRY be pleased to state how far the recommendations of the Committee on Status of Women have been implemented by the Bharat Leather Corporation?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (i) Bharat Leather Corporation has on its rolls 25 female employees who form approximately 15.5 per cent of the total number of its employees.

(ii) No discrimination in appointments/promotions is made on grounds of sex.

(iii) The principle of equal pay for equal work is strictly followed.

(iv) Women employees are not forced to sit after office hours.

(v) Bigamy and acceptance of dowry have been made punishable under the Conduct, Discipline and Appeal Rules of the Corporation.

(vi) All possible steps are taken to improve the working conditions of Women employees.

(vii) Women employees are encouraged to shoulder higher responsibilities within their respective areas of activity.

(viii) Encouragement is given to women entrepreneurs manufacturing leather goods by purchase of their products.